

rakes. As a result the disabled rake of train No. BD 154 Down rolled down, mounted the dead end buffer and hit the end room of the station building. In this accident four persons who were sitting on the platform were killed and 8 sustained injuries.

(b) *Ex-gratia* payment at the rate of Rs. 500 each has been made to the next of kin of two of the persons killed and at the rate of Rs. 200 each to two of the grievously injured.]

इलाहाबाद में उत्तर रेलवे के सहायक स्टेशन मास्टर और जूनियर लीवरमैन

* 318 श्री ना० कृ० शंजवलकर :

श्री जगदम्बी प्रसाद यादव :

श्री मन सिंह वर्मा :

श्री प्रेम मनोहर :

श्री पीताम्बर दास :

क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि उत्तर रेलवे इलाहाबाद के डी० एस० आफिस के सहायक स्टेशन मास्टरों की वरीयता सूची क्रमांक 2 में कुछ ऐसे व्यक्ति थे जिनकी वरीयता को सूची क्रमांक 3 में पहले से भी नीचे कर दिया गया ;

(ख) यदि हां, तो उनके नाम क्या हैं और ऐसे किये जाने के कारण क्या हैं ;

(ग) क्या इस विषय में सरकार द्वारा उपयुक्त कार्यवाही किये जाने का विचार है ;

(घ) क्या यह भी सच है कि इलाहाबाद डी० पी० ओ० कार्यालय के 12 दिसम्बर, 1967 के आदेश के अनुसार अनेक जूनियर लीवरमैन को उनसे सीनियर लीवरमैन की तुलना में पदोन्नति दी गई थी ; और

(ङ) यदि हां, तो इस प्रकार पदोन्नति किये गये व्यक्तियों के नाम क्या हैं और ऐसा किये जाने के क्या कारण हैं ?

† [ASSISTANT STATION MASTERS AND JUNIOR LEVERMEN IN NORTHERN RAILWAY, ALLAHABAD

*318. SHRI N. K. SHEJWALKAR :

SHRI J. P. YADAV :

SHRI MAN SINGH VARMA :

SHRI PREM MANOHAR :

SHRI PITAMBER DAS :

Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that in the seniority list No. 3 of the Assistant Station Masters of D. S. Office, Northern Railway, Allahabad, there are some persons who have been placed in positions lower than the positions in which they were placed in seniority list No. 2;

(b) if so, what are their names and the reasons therefor ;

(c) whether Government propose to take appropriate action in this matter ;

(d) whether it is also fact that according to an order dated the 12th December, 1967, of Allahabad D.P.O Office, several Junior Levermen were promoted by superceding the levermen senior to them; and

(e) if so, what are the names of the persons so promoted and what are the reasons for doing so ?]

रेल्वे मंत्री (श्री० सी० एम० पुनाचा) : (क) से (ङ) सूचना इकट्ठी की जा रही है और सभा-पटल पर रख दी जायेगी ।

† [THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA) : (a) to (e) Information is being collected and will be laid on the Table of the Sabha.]

पूर्वोत्तर रेलवे में अस्थायी ए० पी० डब्ल्यू०

* 319 श्री प्रेम मनोहर :

श्री ना० कृ० शंजवलकर :

श्री मानसिंह वर्मा :

श्री जगदम्बी प्रसाद यादव :

श्री पीताम्बर दास :

† [] English translation.

क्या रेल मंत्री यह बनाने की कृपा करेंगे कि .

(क) क्या यह सच है कि पूर्वोत्तर-रेलवे में ऐसे बहुत से ए० पी० डब्ल्यू० हैं जिन्हें 4 वर्ष पहले स्थायी कर दिया जाना चाहिये था, किन्तु अभी तक नहीं किया गया है ,

(ख) यदि हा, तो उनके नाम क्या हैं और उन्हें स्थायी न किये जाने के क्या कारण हैं ,

(ग) क्या इतने काल तक उनके अस्थाई बने रहने के कारण उनकी पदोन्नति पर भी प्रभाव पडा है; और

(घ) यदि हाँ, तो उन्हें उपयुक्त रूप से मुआवजा देने के बारे में सरकार का क्या विचार है ?

†[UNCONFIRMED APWs IN NORTH EASTERN RAILWAY

*319 SHRI PREM MANOHAR
SHRI N K SHEJWALKAR
SHRI MAN SINGH VARMA
SHRI J P YADAV
SHRI PITAMBER DAS

Will the Minister of RAILWAYS be pleased to state

(a) whether it is a fact that there are a number of APWs in the North Eastern Railway who should have been confirmed four years ago but have not been confirmed so far ,

(b) if so, their names and the reasons for not confirming them,

(c) whether their continuance on temporary posts for such a long period has affected their chances of promotion also , and

(d) if so, the action Government propose to take to compensate them suitably ?]

रेल मंत्री (श्री सी० एम० पूनाचा): (क) से (घ) सूचना इकट्ठी की जा रही है और सभा-पटल पर रख दी जायेगी ।

†[THE MINISTER OF RAILWAYS (SHRI C M POONACHA) (a) to (d) Information is being collected and will be laid on the Table of the Sabha]

IMPLEMENTATION OF INDUSTRIAL POLICY RESOLUTION

*320 SHRI SITARAM JAIPURIA Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state

(a) whether it is a fact that Government are working on an 'Instrument of Instruction' in order to remove lacunae noticed in the implementation of the Industrial Policy Resolution of 1956, and

(b) if so the details thereof ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI FAKHRUDDIN ALI AHMED) (a) and (b) Government are of the view that while the Industrial Policy Resolution of 1956 had not so far revealed any fundamental weaknesses in its working, the various gaps noticed in actual operations may be corrected by suitable administrative actions. It has accordingly been decided to draw up in consultation with the Ministries concerned and the Planning Commission an 'Instrument of Instructions' giving the broad guidelines to be adopted by the Ministries in connection with the implementation of the Resolution and this is under preparation

LARGE-SIZED DIAMOND FOUND IN ANDHRA PRADESH

*321 SHRI K SUNDARAM Will the Minister of MINES AND METALS be pleased to state

(a) whether Government are aware that a diamond reported to be bigger than Kohinoor was found in Andhra Pradesh ,

(b) if so the details thereof , and

(c) whether any exploration is being undertaken in that area ?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL MINES AND